

**HIGH COURT OF TRIPURA**  
**AGARTALA**

**NOTIFICATION**

**Dated, Agartala, the 18<sup>th</sup> December, 2021**

In the public interest, the Hon'ble High Court has been pleased to make transfer and posting order in respect of the following Officers of Tripura Judicial Service:

**No.F.13(1)(a)-HC/2021/28244:** **Shri S. Datta Purkayastha**, District & Sessions Judge, Khowai District, Khowai is hereby transferred and posted as **Director, Tripura Judicial Academy** *in the existing vacancy*.

Shri Purkayastha is directed to join his new assignment immediately handing over his charge to Shri Hrishikesh Chakraborty, Judge, Family Court, Khowai, Khowai District.

**No.F.13(1)(a)-HC/2021/28245:** **Shri Gautam Sarkar**, District & Sessions Judge, North Tripura District, Dharmanagar is hereby transferred and posted as **District & Sessions Judge, Dhalai District, Ambassa** *vice Shri S. Sarma Roy transferred*.

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Sarkar as Sessions Judge, Dhalai Sessions Division with Headquarters at Ambassa with effect from the date of his taking over charge as such.

Shri Sarkar is directed to join his new assignment immediately.

**No.F.13(1)(a)-HC/2021/28246:** **Shri S. Sarma Roy**, District & Sessions Judge, Dhalai District, Ambassa is hereby transferred and posted as **District & Sessions Judge, North Tripura District, Dharmanagar** *vice Shri Gautam Sarkar transferred*.

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Sarma Roy as Sessions Judge, North Tripura Sessions Division with Headquarters at Dharmanagar with effect from the date of his taking over charge as such.

Shri Sarma Roy is directed to join his new assignment immediately.

**No.F.13(1)(a)-HC/2021/28247: Shri Arindam Paul**, District & Sessions Judge, Unakoti District, Kailashahar is hereby transferred and posted as **District & Sessions Judge, Gomati District, Udaipur** *in place of Shri A. K. Nath, District & Sessions Judge, Gomati District, Udaipur, who is retiring from service on 31.12.2021 on superannuation at the age of 60 years.*

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Arindam Paul as Sessions Judge, Gomati Sessions Division with Headquarters at Udaipur with effect from the date of his taking over charge as such.

Shri Paul is directed to take over the charge of District & Sessions Judge, Gomati District, Udaipur from Shri A. K. Nath in the afternoon of 31.12.2021 without availing joining time.

**No.F.13(1)(a)-HC/2021/28248: Smti. Sankari Das**, Judge, Family Court, Udaipur, Gomati District is hereby transferred and posted as **District & Sessions Judge, Khowai District, Khowai** *vice Shri S, Datta Purkayastha transferred.*

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Smti. Sankari Das as Sessions Judge, Khowai Sessions Division with Headquarters at Khowai with effect from the date of her taking over charge as such.

Smti. Das is directed to join her new assignment immediately.

**No.F.13(1)(a)-HC/2021/28249: Shri Prakash Kumar**, Addl. District & Sessions Judge, Unakoti District, Kailashahar is hereby transferred and posted *in the same station* as **District & Sessions Judge, Unakoti District, Kailashahar** *vice Shri Arindam Paul transferred.*

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Praksah Kumar as Sessions Judge, Unakoti Sessions Division with Headquarters at Kailashahar with effect from the date of his taking over charge as such.

Shri Kumar is directed to join his new assignment immediately.

**No.F.13(1)(a)-HC/2021/28250:** **Shri Yoginder Pal**, Addl. District & Sessions Judge, Court No.4, West Tripura District, Agartala is hereby transferred and posted as **Judge, Family Court, Dharmanagar, North Tripura District** *in place of Shri Ravi Dahiya, who is now on deputation at National Green Tribunal, Principal Bench, New Delhi.*

**Shri Yoginder Pal shall also function as the Addl. District & Sessions Judge, North Tripura District, Dharmanagar until further order.**

Shri Paul is directed to join his new assignment immediately on being appointed as Judge, Family Court, Dharmanagar, North Tripura District by the State Government in terms of Section 4 of the Family Courts Act, 1984 leaving his charge with the officer as may be arranged by the District & Sessions Judge, West Tripura District, Agartala.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Yoginder Pal as Addl. Sessions Judge, North Tripura Sessions Division with Headquarters at Dharmanagar with effect from the date of his taking over charge as such.

**No.F.13(1)(a)-HC/2021/28251:** **Shri Subhra Nath** (*newly promoted Grade-I Officer of Tripura Judicial Service*), Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Gomati District, Udaipur is hereby transferred and posted in the same station as **Judge, Family Court, Udaipur, Gomati District** *vice Smti. Sankari Das transferred.*

Shri Nath is directed to join his new assignment immediately after being appointed as Judge, Family Court, Udaipur, Gomati District by the State Government in terms of Section 4 of the Family Courts Act, 1984 leaving his charge with the officer as may be arranged by the District & Sessions Judge, Gomati District, Udaipur.

**No.F.13(1)(a)-HC/2021/28252.:** **Shri Debasish Kar** (*newly promoted Grade-I Officer of Tripura Judicial Service*), Deputy Director, Tripura Judicial Academy, Agartala is hereby transferred and posted as **Addl. District & Sessions Judge, Court No.4, West Tripura District, Agaratra** *vice Shri Yoginder Pal transferred.*

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Debasish Kar as Addl. Sessions Judge, West Tripura Sessions Division with Headquarters at Agartala with effect from the date of his taking over charge as such.

Shri Kar is directed to join his new assignment immediately.

**No.F.13(1)(a)-HC/2021/28253: Smti. Jhuma Datta Choudhury** (*newly promoted Grade-I Officer of Tripura Judicial Service*), Civil Judge (Sr.Div.) & Asstt. Sessions Judge, Unakoti District, Kailashahar is hereby transferred and posted in the same station as **Addl. District & Sessions Judge, Unakoti District, Kailashahar** *vice Shri Prakash Kumar transferred.*

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Smti. Jhuma Datta Choudhury as Addl. Sessions Judge, Unakoti Sessions Division with Headquarters at Kailashahar with effect from the date of her taking over charge as such.

Smti. Choudhury is directed to join her new assignment immediately.

**No.F.13(1)(a)-HC/2021/:28254: Sri Tapan Debbarma**, District Secretary, District Legal Services Authority, Gomati District, Udaipur is hereby transferred and posted in the same station as **Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Gomati District, Udaipur** *vice Smti. Debaleena Kilikdar transferred.*

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Tapan Debbarma as Assistant Sessions Judge, Gomati Sessions Division with Headquarters at Udaipur with effect from the date of his taking over charge as such.

**The charge of the District Secretary, District Legal Services Authority, Gomati District, Udaipur shall remain with Shri Motom Debbarma, Principal Counsellor, Family Court, Udaipur until further order.**

Shri Debbarma is directed to join his new assignment immediately.

**No.F.13(1)(a)-HC/2021/28255: Smti. Debaleena Kilikdar, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Gomati District, Udaipur is hereby transferred and posted in the same station as **Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Gomati District, Udaipur** vice *Shri Subhra Nath transferred.***

In exercise of the powers conferred under sub-section (1) of Section 12 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Smti. Debaleena Kilikdar as Chief Judicial Magistrate, Gomati District with Headquarters at Udaipur with effect from the date of her taking over charge as such.

Smti. Kilikdar is directed to join her new assignment immediately

**No.F.13(1)(a)-HC/2021/28256: Smti. Lopamudra Dasgupta, District Secretary, District Legal Services Authority, Unakoti District, Kailashahar is hereby transferred and posted in the same station as **Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Unakoti District, Kailashahar** vice *Smti. Jhuma Datta Choudhury transferred.***

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Smti. Lopamudra Dasgupta as Assistant Sessions Judge, Unakoti Sessions Division with Headquarters at Kailashahar with effect from the date of her taking over charge as such.

Smti. Dasgupta is directed to join her new assignment immediately.

By order,

Sd/-  
**(D. M. Jamatia)**  
**Registrar General**

**No.F.13(1)(a)-HC/2021/28257-28300 Dated, Agartala, the 18<sup>th</sup> December, 2021**

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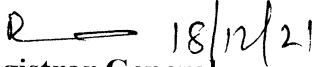
01. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to His Lordship Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;

04. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
05. The Secretary to His Lordship Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
06. **The LR & Secretary, Law Department**, Government of Tripura, Agartala for information and necessary action. He is requested to take immediate steps for issuing necessary Notification appointing **Shri Yoginder Pal** as Judge, Family Court, Dharmanagar, North Tripura District and **Shri Subhra Nath** as Judge, Family Court, Udaipur, Gomati District in terms of Section 4 of the Family Courts Act, 1984 so that they can join their new assignments immediately;
07. **The District & Sessions Judge**, Gomati District, Udaipur/ Khowai District, Khowai/ North Tripura District, Dharmanagar/ Dhalai District, Ambassa/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Unakoti District, Kailashahar/ South Tripura District, Belonia **for information and necessary action**;
08. **The Judge, Family Court**, Udaipur, Gomati Judicial District/ Khowai, Khowai Judicial District/ Agartala, West Tripura Judicial District/ Dharmanagar, North Tripura District/ Kailashahar, Unakoti Judicial District/ Sonamura, Sepahijala Judicial District/ Ambassa, Dhalai Judicial District/ Belonia, South Tripura District;
09. The Director, Tripura Judicial Academy, Agartala;
10. The Registrar (Vigilance), High Court of Tripura, Agartala;
11. The Registrar (Judicial), High Court of Tripura, Agartala;
12. The Member Secretary, Tripura State Legal Services Authority, Agartala;
13. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
14. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
15. The Joint Registrar, High Court of Tripura, Agartala;
16. **The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)**, Gomati District, Udaipur/ Khowai District, Khowai/ West Tripura District, Agartala/ South Tripura District, Belonia/ Sepahijala District, Sonamura/ North Judicial District, Dharmanagar/ Unakoti District, Kailashahar/ Dhalai District, Ambassa;
17. All Deputy Registrars, High Court of Tripura, Agartala;

**For information and strict compliance to:**

18. **Shri S. Datta Purkayastha**, District & Sessions Judge, Khowai District, Khowai;
19. **Shri Gautam Sarkar**, District & Sessions Judge, North Tripura District, Dharmanagar;
20. **Shri S. Sarma Roy**, District & Sessions Judge, Dhalai District, Ambassa;
21. **Shri Arindam Paul**, District & Sessions Judge, Unakoti District, Kailashahar;
22. **Smti. Sankari Das**, Judge, Family Court, Udaipur, Gomati District;

23. **Shri Prakash Kumar**, Addl. District & Sessions Judge, Unakoti District, Kailashahar;
24. **Shri Yoginder Pal**, Addl. District & Sessions Judge, West Tripura District, Agartala;
25. **Shri Subhra Nath**, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Gomati District, Udaipur;
26. **Shri Debasish Kar** (*a newly promoted Grade-I Officer of Tripura Judicial Service*), Deputy Director, Tripura Judicial Academy, Agartala;
27. **Smti. Jhuma Datta Choudhury**, Civil Judge (Sr.Div.) & Asstt. Sessions Judge, Unakoti District, Kailashahar;
28. **Sri Motom Debbarma**, Principal Counsellor, Family Court, Udaipur, Gomati District;
29. **Sri Tapan Debbarma**, District Secretary, District Legal Services Authority, Gomati District, Udaipur;
30. **Smti. Debaleena Kilikdar**, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Gomati District, Udaipur;
31. **Smti. Lopamudra Dasgupta**, District Secretary, District Legal Services Authority, Unakoti District, Kailashahar;
32. The Treasury Officer, Treasury No. I & II, Agartala, West Tripura District;
33. The Treasury Officer, Khowai, Khowai Revenue District;
34. The Treasury Officer, Sonamura, Sepahijala Revenue District;
35. The Treasury Officer, Udaipur, Gomati Revenue District;
36. The Treasury Officer, Ambassa, Dhalai Revenue District;
37. The Treasury Officer, Belonia, South Tripura Revenue District;
38. The Treasury Officer, Dharmanagar, North Tripura Revenue District;
39. The Treasury Officer, Kailashahar, Unakoti Revenue District;
40. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette;
41. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court. He is also directed to *update* the profile of the concerned Officers in the official website of the High Court of Tripura;
42. The Superintendent (Establishment/Acctt. Section), High Court of Tripura, Agartala;
43. Personal file of the Officers concerned;
44. ORDER FILE.

  
**Registrar General**